GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA UNSTARRED QUESTION NO-1806 ANSWERED ON – 07/08/2024

SAMAGRA SHIKSHA BUDGET

1806 Dr. Syed Naseer Hussain:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Samagra Shiksha budget is allocated based on the total enrollment numbers in each State;
- (b) whether it is a fact that several reports of ghost enrollment in schools have surfaced from schools across the States;
- (c) if so, the details of the total loss of Sarva Shiksha Abhiyan (SSA) budget because of the fake enrollments, State-wise and year-wise in the last five years; and
- (d) the steps being taken to identify the responsible people behind these fake enrollments and recover the lost money?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): Under Samagra Shiksha all States and UTs submit their proposals for all interventions contained in the scheme through their Annual Work Plan & Budget (AWP&B). Based on their proposal, the Project Approval Board (PAB) in the Ministry approves and estimates as per the programmatic and financial norms of the scheme. In addition, the Central Government releases funds to State/UTs in installments and it is not intervention specific. The framework of implementation of Samagra Shiksha proposes to allocate the funds to States/UTs on certain criteria including enrolment of students. Various provision have been done under the Scheme for allocating budget for activities like requirement of additional teachers, composite school grants which also depend upon the enrolment of students in the school.

The Department of School Education Literacy (DoSE&L) has developed the UDISE+ system with many unique features and introduced it from the reference year 2018-19. To enable real time exchange of information, online uploading of UDISE+ data has been made mandatory from 2018-19. The uploading is done either at school level or at the block level. Inbuilt validation checks are part of the software. Education is a subject in the concurrent list of the Constitution and majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations and the responsibility of uploading of data and its correctness lies with them. Regular liaison with the concerned departments in the States/ UTs is also done by DoSE&L to resolve any outstanding issues.
